

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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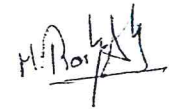
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 02.30 PM ON 28-08-2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/62/IB/2017
NAME OF THE PETITIONER(S) : VIJAYA R VAKHARIA
NAME OF THE RESPONDENTS : RAYALE CORPORATION PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

① MR. P. H. ARVIND PANDIAN PETITIONER
for M. ROSHAN ATIQ



② George Cherian Resp



ORDER

Counsels for both the parties are present. Counsel for Respondent has submitted further arguments and to conclude the same prayed for time. At request, time is enlarged. Put up on 07.09.2018 at 02.30 P.M.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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